

DELHI LEGISLATIVE ASSEMBLY

List of Business

Thursday 18th May 2006/ 28 Vaisakha 1928 (*Saka*)

11. 00 A.M

NATIONAL SONG (VANDE MATARAM)

1 INTRODUCTION & CONSIDERATION OF BILL

Smt. Sheila Dikshit, Chief Minister to introduce ‘**The Delhi Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2006**’ with the leave of the House.

Also to move that the Bill be considered and passed.

Delhi
17th May 2006

Siddharath Rao

Secretary